## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: O A Software India Pvt Ltd and 5 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

) FOO TK BHASKAR

PRIYADAR SHINI N SHUTETHA VASUDEVAN COUNSEL FOR

THE PETITIONER

@ FOY S. YERSH

A.Y. INBONICA

THE RESPONDENT A. Vinboule

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner sought time for seeking instructions from the client with regard to the final settlement between the parties. Time extended at request. Put up on 20.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)